

## SANYOG HEALTHCARE LIMITED

Date of Commencement of CIRP - 12th March, 2021

List of Secured Financial Creditors (other than Financial Creditors belonging to any Class of Creditors) as on 21st October, 2021

Amount (Rs.)

S. No.	Name of Creditor	Identification No.	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any Mutual Dues, that may be Set-off	Amount of Claim not Admitted	Amount of Claim Under Verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% of Voting Share in CoC					
1	Central Bank of India	C-03	20-03-2021	68,92,16,682	68,92,16,682	Consortium Loan	68,92,16,682	68,92,16,682	No	30.72	-	-	-	-	Note 1
2	State Bank of India	C-05	25-03-2021	53,67,45,386	53,67,45,386	Consortium Loan	53,67,45,386	53,67,45,386	No	23.92	-	-	-	-	Note 1
3	Punjab National Bank	C-06	26-03-2021	33,35,08,829	33,35,08,829	Consortium Loan	33,35,08,829	33,35,08,829	No	14.86	-	-	-	-	Note 1
4	Union Bank of India (Erstwhile Andhra Bank)	C-02	20-03-2021	31,00,51,541	31,00,51,541	Consortium Loan	31,00,51,541	31,00,51,541	No	13.82	-	-	-	-	Note 1
5	Tamilnad Mercantile Limited	C-01	17-03-2021	17,44,57,695	17,44,57,695	Consortium Loan	17,44,57,695	17,44,57,695	No	7.78	-	-	-	-	Note 1
6	Bank of Baroda	C-04	24-03-2021	11,51,72,278	11,51,72,278	Consortium Loan	11,51,72,278	11,51,72,278	No	5.13	-	-	-	-	Note 1
7	HDFC Bank Limited	C-08	28-04-2021	1,24,565	1,24,565	Car Loan	1,24,565	-	No	0.01	-	-	-	-	Note 2
8	Kotak Mahindra Prime Limited	C-07	07-04-2021	24,18,813	24,18,813	Car Loan	24,18,813	-	No	0.11	-	-	-	-	Note 3
<b>Total</b>				<b>2,16,16,95,789</b>	<b>2,16,16,95,789</b>	-	<b>2,16,16,95,789</b>	<b>2,15,91,52,411</b>	-	<b>96.35</b>	-	-	-	-	-

## Notes:

- The above mentioned 6 (six) secured financial creditors namely, Central Bank of India (Lead Bank), State Bank of India, Punjab National Bank, Union Bank of India (erstwhile Andhra Bank), Tamilnad Mercantile Limited and Bank of Baroda had granted financial facility(ies) by way of consortium financing to the Corporate Debtor. The members of the consortium have first pari passu charge on the mortgaged/ hypothecated properties/ assets of the Corporate Debtor. Particulars of the property Mortgaged/ Hypothecated with the members of the consortium are as under:
  - Primary Security:** Hypothecation of entire current assets, both present & future including entire stock available at various pharmacy stores, godowns and other stock points and book debts, loans and advances.
  - Collateral Security:**
    - Fixed assets of the company (excluding vehicles, refer note 2 below); and
    - Equitable mortgage on immovable properties.

It is to be noted that the members of suspended Board of Directors of the Corporate Debtor had mortgaged Six personal properties as collateral securities with the banks for the purpose of sanction of working capital limits to the Corporate Debtor. The details of such properties are mentioned in the Sanction Letters provided by respective Banks.
- Matter in issue relating to classification of claim submitted by HDFC, partly as Secured Creditor and partly as Unsecured Creditor, is presently sub-judice and may change on receipt of order from Adjudicating Authority. Further, One (1) vehicle is hypothecated with the HDFC Bank Limited.
- Five (5) vehicles (cars) included in fixed assets of Corporate Debtor are hypothecated with Kotak Mahindra Prime Limited.

